

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.42 of 2017**

**Applicant/s**

M.Vetri Selvan  
Advocate,  
No.1-P, Pandu Klix Plaza,  
330/160, Thambu Chetty Street,  
Chennai 600001

**Respondent/s**  
VS Union of India rep. by the Secretary,  
Ministry of Environment, Forest  
& Climate Change,  
Paryavaran Bhawan, CGO Complex,  
Lodhi Road, New Delhi and others

**Legal Practitioners for Applicant(s)**

Mr.M.Radhakrishnan

**Legal Practitioners for Respondents**

Mrs. Me. Saraswathy for R1  
M/s. M.K.Subramanian  
and P.Velmani for R2 & R3  
Mr. E.Manoharan for R6, R7, R8 & R9  
Mrs.Yasmeen Ali for R4 & R10  
M/s. Norton & Grant A.M. Amutha Ganesh  
A. Velmurugan & V. Manikandan for R11

Note of the Registry	Orders of the Registrar
Order No. 1	Date: 14.07.17  Applicant counsel present. R1 to R3, R5 to R9 counsel present. On request reply by R1 to R3, R5 to R9 call on 24.07.2017 NFA.  <div style="text-align: right;">(Tmt. Meena Satheesh) Registrar</div>